DR. K. N. KATJU: The main reasons were that the States were integrated in 1950. In many, hon. Members should remember, there were very small units and there was not much of organisation, and article 371 of the Constitution provides general direction and control of the President. It was then thought, I believe with the concurrence of these States themselves, that for a period of 10 years, they should consult the Government of India so that proper talent may be made available to them.

SHRI H. C. MATHUR: Have Government considered the viewpoint that such an arrangement undermines prestige and discipline in the State?

DR. K. N. KATJU: None whatsoever. My hon. friend is very much, what shall I say, anticipating difficulties.

SHRI V. K. DHAGE: May *1* know why Mysore has been excluded from this?

DR. K. N. KATJU: It was thought that Mysore was very well governed for the last 50 or 60 years and that they have a fine civil service.

CASES INVESTIGATED BY THE SPECIAL POLICE ESTABLISHMENT

 \bullet 354. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state:

°(a) how many convictions have been secured by the Special Police Establishment of the Government of India during the last 6 months;

(b) how many of them include (i) big businessmen and (ii) gazetted officers; and

(c) in how many cases the illegal gratification involved was more than Rs. 1,000/-?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) 25.

(b) Out of 25 convictions (i) no case includes any big businessman, and (ii) only one case involves a gazetted officer.

to Questions

(c) None.

SHRI H. C. MATHUR: Has theamendment in the Act been of any use in the practical working of thescheme?

SHRI B. N. DATAR: Yes, it has been of material use.

SHRI H. C. MATHUR: What are the reasons for the Government to think so? The result does not reflect it. What are the reasons on which your answer is based?

SHRI B. N. DATAR: The reasons are that we can lay our hands on officers and others very easily.

SHRI S. MAHANTY: May I know if these convictions also include cases from Hirakud at Sambalpur?

SHRI B. N. DATAR: I should like to have notice.

SHRI S. MAHANTY: May I know if these convictions also include a certain firm in Orissa whose import licence scandal has been hanging fire for the past so many months?

SHRI B. N. DATAR: I don't follow it. I should like to have notice about it.

DR. S. K. BHUYAN: May I know Sir, what is meant by 'big businessman'?

SHRI B. N. DATAR: It is for the questioner to say. He put the word 'big businessman'. We understand the big businessman as one who has a. very large extent of business.

SHRI H. C. MATHUR: I am the questioner. It is used in the same sense in which the hon. Minister used it when he asked for this amendment. Are these actions taken only on the initiative of the Police or are they also on the initiative of the public workers Mid private individuals?

SHRI B. N. DATAR: We take action not only on the initiative of the Special Police but also at the instance of any private information that we get.

SHRI H. C. MATHUR: My question is in respect of these particular cases. I want to know whether in respect of these cases the initiative was from the Police or also from other individuals.

SHRI B. N. DATAR: From both.

SHRI H. C. MATHUR: Are Government getting public cooperation in this respect?

SHRI B. N. DATAR: We are getting cooperation to the extent that it is possible.

SHRI B. RATH: Is it a fact that many cases are not taken up because Government does not want those cas, to be taken up?

MR. CHAIRMAN: Order, order.

SMALL SAVINGS

*355. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state:

(a) what is the target fixed for small savings for (i) rural and (ii) urban areas in each State; and

(b) what is the extent of small savings deposits during the last year by (i) Government servants, (ii) industrial employees, (iii) rural population, and (iv) other urban population?

THE DEPUTY MINISTER FOR	FI
NANCE (SHRI A. C. GUHA): (a)	No
separate targets have been fixed	for
rural and urban areas	

(b) I am afraid it is not possible to 3»ive the information as the statistics

cf small savings deposits are not compiled by different categories of investors.

to Questions

SHRI A. C. GUHA: With your permission, I may add that Rs. 45 crores is the over-all target for the whole of our country fixed for this year.

SHRI H. C. MATHUR: Have any special efforts been made to reach the rural population?

SHRI A. C. GUHA: Rural postmasters are being engaged as authorized agents and there was the system of agency on commission basis but it was not found to be working quite satisfactorily when it was suspended. Recently it has been introduced in three States more or less on an experimental basis and investigation is still going on as to how far that system has been successful and if it proves to be successful, it will be reintroduced in the whole of India so that the rural areas may be covered adequately.

SHRI H. C. MATHUR: Is it the policy of the Government to shift the emphasis from the urban to the rural areas?

SHRI A. C. GUHA: Government is always anxious to mop up the surplus income of the rural populations; and Government expect hon. Members in their leisure—rather in the off-season time—to engage their energies to that purpose.

SHRI H. C. MATHUR: But I am asking—what is the policy of the Government?

SHRI A. C. GUHA: Government is always working towards that.

SHRI J. R. KAPOOR: What is the total amount of deposits received so far this year?

SHRI A. C. GUHA: I am not in a position to say what is the amount received this year; but for the previous year I think the report has been issued and this information will be